

OFFICE OF THE DISTRICT & SESSIONS JUDGE (EAST), KARKARDOOMA
COURTS, DELHI

TENDER NOTICE

Tenders (in sealed covers) are invited for the allotment of Kiosk No. 2, L-Block, Ground Floor, Karkardooma Court Complex, Delhi on licence basis for 11 months. The size of the kiosk is 5.3 ft in length and 9 ft. in height.

Cost of the Tender Form	: Rs. 200/- (Only by D.D.)
EMD	: Rs. 5,500/-
Security Money	: Rs. 16,500/-
Period of allotment	: 11 months.
Minimum Licence Fee	: Rs. 5,500/- per month
Date for obtaining of application/bid form	: 15.07.2015 to 31.07.2015 till 3:00pm
Date for submission of application/bid form	: 15.07.2015 to 31.07.2015 till 3:45pm
Place for submitting the Tender Form	: Court No. 08, 2 nd Floor, Karkardooma Courts, Delhi-110032.
Place for obtaining tender form	: Nazarat Branch (East), Karkardooma Courts, Delhi.
Date, Timing & Place for opening tender	: 31.07.2015 at 4:00pm in Court No. 08, 2 nd Floor, Karkardooma Courts. Delhi.

The participants can obtain tender form alongwith other relevant details from Incharge (East), Nazarat Branch, Karkardooma Courts, Delhi from 15.07.2015 to 31.07.2015 till 3:00 P.M. (working days) by making payment of **Rs. 200/- (Rupees Two Hundred Only)**, non refundable, by demand draft in the favour of **“District & Sessions Judge(East), Karkardooma Courts, Delhi”**.

(Virender Kumar Goyal)
Addl. District Judge-cum-Officer Incharge,
General Branch(East), Karkardooma Courts,
Delhi.